

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition(s) (Civil) No(s). 2597/2026

UNION OF INDIA & ANR.

Petitioner(s)

VERSUS

VIKAS VIJAY NAIR & ORS.

Respondent(s)

(IA No. 260344/2026 - STAY APPLICATION)

Date : 08-09-2026 This matter was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MRS. JUSTICE V. MOHANA

For Petitioner(s) :Mr. Tushar Mehta, Solicitor General
Mr. Zoheb Hussain, Adv.
Mr. Annam Venkatesh, Adv.
Mr. Bhuvan Kapoor, Adv.
Mr. Gaurang Bhushan, Adv.
Ms. Madhulika Upadhyay, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following

O R D E R

1. Issue notice, returnable on 05.10.2026.
2. Meanwhile, further proceedings in Writ Petition (PIL) No.9/2026 (*Vikas Vijay Nair v. State of Gujarat & Ors.*) pending before the Gujarat High Court shall remain stayed.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(PREETHI DILEEP KUMAR)
DY. REGISTRAR